

to go there and personally acquaint himself with the facts as they are, and then, if necessary, strengthen the forces that we have there?

Shri Vidya Charan Shukla: Yes, Sir. The Union Home Minister had gone to Assam with intention to go to Aijal, but because of very bad weather conditions in that month, July, he could not go there, but before that the Home Secretary, the Cabinet Secretary and the Defence Secretary did visit this area, and a question was asked in this House and answered about that visit.

Shri Hem Barua: He did not reply to the second part of my question.

Mr. Speaker: Now it is too late.

Shri Swell: It is a fact that when trouble broke out in the Mizo Hills, the police hounded out the mother and the daughter of Shri Lal Vunga, one of our Foreign Service officers who has served this country well in foreign lands, out of Aijal and pursued them to Silchar and there forced them into the streets from a private house where they had taken shelter, that this kind of behaviour by our administration is typical of the kind of behaviour with the Mizo people at large and has resulted in the alienation of the rank and file of the Mizo people from us so that today the position is that while our Government functions in a few towns in the Mizo Hills, the entire Mizo Hills is under the control of the Mizo National Front?

Shri Vidya Charan Shukla: I want to strongly repudiate any suggestion of this kind. It may be that one or two stray cases of this kind might have happened, but I have no information about this individual case. If the hon. Member gives the information, we shall find out and give him the facts.

Shri Swell: I have brought this to the attention of the Minister in the House itself. Does he require any special writing about it? Will he enquire into this?

Shri Vidya Charan Shukla: What is the question? If a separate notice is given about this individual case, I shall give the information.

Shops for Indian Repatriates from Burma

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*752. **Shri R. Barua:**
Shri Liladhar Kotoki:
Shri N. R. Laskar:

Will the Minister of **Labour, Employment and Rehabilitation** be pleased to refer to the reply given to Unstarred Question No. 4467 on the 27th April, 1966 and state:

(a) whether the Delhi Administration framed and submitted any scheme regarding the construction of shops, stalls and accommodation to the repatriates from Burma who have been settled down in Delhi;

(b) if so, when the scheme will be implemented; and

(c) if not, the reasons for withholding the scheme?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri D. R. Chavan): (a) No, Sir.

(b) Does not arise.

(c) The Delhi Administration has requested the Delhi Municipal Corporation and the New Delhi Municipal Committee to formulate proposals for stalls and shops which are still awaited.

Shri R. Barua: May I know how many people from Buama came here for rehabilitation?

Shri D. R. Chavan: So far, 281 families have registered themselves.

Shri R. Barua: Are they all shopkeepers or do they come from other avocations of life also?

Shri D. R. Chavan: An analysis has been made of these Burmese repatriates who are coming to this country, and it has been found that about 40

per cent of them are petty traders and businessmen, about 20 per cent of them are labourers, about 12 per cent agriculturists and about 10 per cent are skilled workmen and artisans.

श्री यशपाल सिंह : बर्मा में इन लोगों की लाखों रुपये की सम्पत्ति रह गई है। मैं जानना चाहता हूँ कि उनको कम्पेंसेट करने के लिए क्या सरकार ने यह सोचा है कि इन लोगों को यहाँ पर बसों के परमिट वगैरह दिये जायें या कोटे वगैरह दिये जायें ताकि उनकी वह डेफिशेंसी मेक अप हो सके ?

Shri D. R. Chavan : I have been repeatedly telling the House that the question will have to be addressed to the E.A. Ministry.

श्री गुलशन : क्या महोदय मंत्री बतलाने की कृपा करेंगे कि बर्मा से जो परिवार दिल्ली आ कर बसे हैं उन में शैड्यूल्ड कास्ट के और अनुसूचित जातियों के कितने परिवार हैं ?

Shri D. R. Chavan : There are no classifications made on the basis of castes.

श्री रघुनाथ सिंह : बर्मा से वे हिंदुस्तानी जो सरकारी नौकरियां छोड़ कर वहाँ से आए हैं, क्या उनको सरकार उसी प्रकार की नौकरियां यहाँ पर देगी ?

Shri D. R. Chavan : Efforts are made to give employment to these persons both in the Central Government, and the State Governments offices and public sector undertakings. So far in the whole of India about 11,000 persons have got employment.

श्री बड़े : क्या यह सच है कि दिल्ली में जो बर्मा के लोग आए हैं उनके वास्ते कोई भी स्कीम आपके पास नहीं है और जो लोग यहाँ पर हॉटलों वगैरह में आ कर ठहरे थे उनको उन हॉटलों से भी निकाल दिया गया है और इसलिए अब वे आर्य समाज मंदिरों में जा कर ठहर गए हैं ?

श्री कपूर सिंह : गुल्दारों में भी ठहरे हैं।

Shri D. R. Chavan : About driving thes persons from the hotels, I have not got any specfic inforamtion but to grant relief and rehabilitation to persons coming from Burma there are a number of schemes and these schemes are operating in various states.

श्री रामेश्वरानन्द : मैं बीसियों बार खड़ा हुआ हूँ लेकिन आपका अध्यक्ष महोदय इधर दृष्टिपात होता ही नहीं है।

अध्यक्ष महोदय : मैंने देखा है। इस बार तो आप खड़े नहीं हुए हैं।

श्री रामेश्वरानन्द : मैं बीसियों बार खड़ा हुआ हूँ। इधर आपका दृष्टिपात होता ही नहीं है, पता नहीं क्या बात है।

Petro-Chemical Complex at Koyali

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Shri Subodh Hansda :
Shri S. C. Samanta :
Shri M. L. Dwivedi :
Shri Bhagwat Jha Azad :
Shri Ramachandra Ulaka :
Shri Dhuleshwar Meena :
Shri R. Barua :
Shri D. D. Mantri :
Shri Jashvant Mehta :
Shrimati Vimla Devi :
Shri Vasudevan Nair :
Shri Narendra Singh Mahida :
Shri M. B. Vaishya :
Shri D. J. Naik :
Shrimati Johraben Chavda :

Will the Minister of **Petroleum and Chemicals** be pleased to refer to the reply given to Starred Question No. 998 on the 6th April, 1966 and state:

(a) whether an agreement for setting up a petro-chemical complex at Koyali has since been reached with a group of three American firms; and

(b) if so, the main features thereof?